## COURT NO. 49 HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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**MEETING ID: 1766397421** 

NOTE: ALL COUNSELS FOR THE PARTIES, LITIGANTS ARE REQUESTED TO KEEP

THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
FOR PRONOUNCEMENT OF JUDGMENT AT 2:15 P.M.						
1	O.M.P. (COMM)- 185/2024	AUTHORITY OF A INDIA V/s MUMBAI A	RORA, RISHIEKA R	ESH AGARWAL, RISHI 1 VIR AGARWAL,		
2	O.M.P. (COMM)- 186/2024	AUTHORITY OF SINDIA AV/S DELHI INTERNATIONAL SAIRPORT ALIMITED & ANR.	ALLAVI MISRA, PAR HEKHAR RAO, RISH	AHIRI, PRATEEK ST, RISHIEKA RAY, AG TRIPATHI, RAJ HI AGARWALA, HI, DHEERESH KUMAR		

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## COURT NO. 36 HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE

SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL

MATTERS.

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dhcanilkumar@gmail.com

	CASE NUMBER	PARTY NAME	ADVOCATE NAME		
FOR PRONOUNCEMENT OF JUDGMENT AT 12:30 P.M.					
1	37440/2024		INDER BIR SINGH, AMULYA DHINGRA, NISTHA GUPTA, AMULYA DHINGRA		

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Concluded
BY ORDER
REGISTRAR ORIGINAL